BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 175/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

Name of the Company:

India Business Grid

V/s.

Edunova Educational Research & Training Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. SHRIRAJ KHAMBETE

FOU DETITIONER BEKNAME

SIGIVATORE

2. PAVAN S. GODIAWALA ADVOCATE

RESPONDENT Muleeeeles

ORDER

Learned Advocate Mr. Shriraj Khambete i/b Nanavati Associates present for Financial Creditor/Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent.

Objections not filed by Respondent.

At request of both sides on the ground of settlement.

List the matter on 08.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of November, 2017.